

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/_____/A.

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 29th September, 2018.

Sub:- Earned Leave.

Ref:- Your note dated 26.09.2018.

Madam,

With reference to the above, I am directed to inform you that, the prayer for Earned leave for 10(ten) days w.e.f. 03.10.2018 to 12.10.2018 of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted.

Smti. Lalrinthari may be informed accordingly.

Yours faithfully,


29/9/2018
DEPUTY REGISTRAR (ADMN.-I)

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